

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O. A. NO. 1930/2001



New Delhi this the 2nd day of August, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

Mahesh Kumar S/O Bhushan Yadav,
C/O Brahmchari Laddu Yadav,
Jyotish Deptt., At & P.O.
Maharishi Nagar,
Distt. Ghaziabad (UP). Applicant

(By Shri Anjani Kumar Jha, Advocate)

-versus-

Chairman,
Central Water Commission,
Sewa Bhawan, R.K.Puram,
New Delhi. Respondent

O R D E R (ORAL)

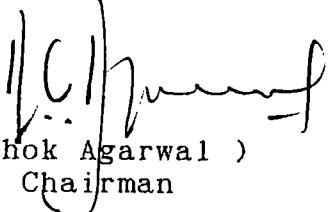
Shri Justice Ashok Agarwal:-

Applicant had applied for the post of Junior Engineer in the Central Water Commission in response to an advertisement issued on 6/12.2.1999 at Annexure A-III. He had also appeared for the interview. Since he has not been selected, he has instituted the present OA seeking to quash the selection of the candidates who have been selected.

2. We have heard Shri Jha, the learned advocate appearing in support of the application and we do not find that a just and sufficient cause is made out to impugn the selections which have been made. Merely because the applicant has failed to make a mark does ~~without anything more~~ not entitle him to challenge the selection process.

3. Present OA, in the circumstances, we find, is devoid of merit. The same is accordingly rejected in limine.


(S.A.T.Rizvi)
Member (A)


(Ashok Agarwal)
Chairman

/as/